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Gujarat Appropriation (Excess Expenditure) (Second) Act, 2014 13 OF 2014

[28 July 2014]

CONTENTS

- 1. Short title.
- 2. <u>Issue of Rs. 3,79,62,38,479 from and out of the Consolidated Fund of the State of Gujarat for the financial year 2000-2001.</u>
- 3. Appropriation.

Gujarat Appropriation (Excess Expenditure) (Second) Act, 2014 13 OF 2014

[28 July 2014]

AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the financial year ending on the thirty-first day of March, 2001.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows :-

1. Short title. :-

This Act may be called the Gujarat Appropriation (Excess Expenditure) (Second) Act, 2014.

2. Issue of Rs. 3,79,62,38,479 from and out of the Consolidated Fund of the State of Gujarat for the financial year 2000-2001.

:-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of three hundred seventy-nine crores, sixty-two lakhs, thirty-eight thousand, four hundred seventy-nine rupees towards defraying the several charges which have come in course of payment during the financial year ending on the thirty-first day of March, 2001, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation. :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be deemed to have been

appropriated for the services and purposes expressed in the Schedule in relation to the financial year ending on the thirty-first day of March, 2001.

SCHEDULE						
(See sections						
2 and 3)						

2 and 3)						
			Sums not exceeding			
No. of Excess Demand / Appropriation	Services and Purposes	Revenue/ Capital	Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3		4		
6	Other Expenditure pertaining to Agriculture and Cooperation Department	Revenue		165	165	
7	Education Department	Revenue	14,79,991		14,79,991	
8	Education	Revenue	1,72,28,16,455	17,75,744	1,72,45,92,199	
9	Other Expenditure pertaining to Education Department	Revenue	12,92,908		12,92,908	
12	Energy Projects	Capital	29,42,97,000		29,42,97,000	
21	Civil Supplies	Revenue	10,35,213		10,35,213	
23	Other Expenditure pertaining to Food, Civil Supplies and Consumer Affairs Department	Revenue		13,000	13,000	
25	Forests	Revenue	22,02,480		22,02,480	
35	State Legislature	Revenue	95,154		95,154	
38	Medical and Public Health	Revenue	8,16,73,181		8,16,73,181	
42	Police	Revenue	16,04,79,491		16,04,79,491	
46	Other Expenditure pertaining to Home Department	Revenue	45,38,663		45,38,663	
66	Irrigation and Soil Conservation	Revenue	19,14,96,110		19,14,96,110	
		Capital	27,82,60,109		27,82,60,109	
67	Water Supply	Capital	94,11,000		94,11,000	
74	Fisheries	Capital	65,82,10,710		65,82,10,710	
	Tax Collection				-	

77	Charges (Revenue Department)	Revenue		14,609	14,609
80	Dangs District	Revenue	50,32,740		50,32,740
81	Compensations and Assignments	Revenue	9,37,753		9,37,753
86	Roads and Bridges	Revenue	31,69,77,590		31,69,77,590
		Capital	5,13,96,073		5,13,96,073
88	Other Expenditure pertaining to Roads and Buildings Department	Revenue	1,27,68,730		1,27,68,730
94	Tribal Area Sub-Plan Capital	Capital		33,610	33,610
Total:		Revenue	2,50,27,31,305	18,98,672	2,50,46,29,977
i Otai:		Capital	1,29,15,74,892	33,610	1,29,16,08,502
Grand Total:		3,79,43,06,197	19,32,282	3,79,6238,479	